

13.55 hrs.

MATTERS UNDER RULE 377**(i) REPORTED CLOSURE OF J. K. RAYON,
KANPUR**

SHRI SOMNATH CHATTERJEE (Jadavpur): Sir, J. K. Rayon Kanpur, which produces continuous process artificial silk fibre, and which employs nearly 2,000 workers, is on closure since 27th August, 1979 due to non-supply of electricity by the Kanpur Electric Supply Administration. The reasons for stopping power supply to this mill is that the management had violated the power cut order, and were using excess electricity clandestinely. There was a power cut of 33 per cent.

The management of J. K. Rayon, Kanpur, declared closure of mills and laid off the workers when the UP Government imposed 69 per cent power cut, rendering about 2,000 workers and their families numbering about 8,000 unemployed and on the verge of starvation.

In fact, the Government of UP, in order to ensure that this continuous process mills is not closed due to power shortage etc., gave financial assistance to establish power plant in this mill in 1974, but it was stopped by the management.

Under the circumstances, immediate steps may be taken to give 50 per cent power to J. K. Rayon, Kanpur, so that this viable unit can restart its production and livelihood to nearly 2,000 workers is restored. Early steps by the Government can stop intensification of workers' struggle.

**(ii) POSITION OF PAKISTAN IN THE
LIGHT OF EVENTS IN AFGHANISTAN**

DR. SUBRAMANIAM SWAMY (Bombay-North East): Sir today the fate of Pakistan has become a matter of vital concern for the national security of India. The events of Afghanistan have cast a dark shadow on the integrity of Pakistan (Interruptions)

SHRI BHAGWAN DEV (Ajmer): ***

MR. DEPUTY-SPEAKER: Under rule 377, you cannot put questions to him, nor can he answer. This is a statement approved by us. He has to make that statement. Therefore, whatever the hon. Member said just now shall not go on record. Nothing except the statement will go on record.

SOME HON. MEMBERS: * * *

DR. SUBRAMANIAM SWAMY: The people of Pakistan are living with this threat with courage, but they expect that India will provide them with moral and other support. I think a historic opportunity has presented itself to India to win the hearts of the people of Pakistan and bury the bitterness of the past.

India is now in a position to help Pakistan without the need to worry about the possible consequences. In my recent visit to Pakistan, I found the people there too recognise our superior force. Therefore, this is an adequate deterrent.

SOME HON. MEMBERS: * * *

14 hrs.

MR. DEPUTY-SPEAKER: Under Rule 377, a statement by a Member is placed before the Speaker and with the permission of the Speaker he reads that statement and therefore, nobody can question the statement in the House and ask for some clarification or reply. Therefore, any interruption or questioning of the statement will not be of any use. Under Rule 377 this statement has already been given to the Speaker and the Speaker has approved it and I am now permitting the same. Therefore, you complete this. Nobody can raise any issue.**

SHRI MANI RAM BAGRI (Hissar):

DR. SUBRAMANIAM SWAMY: I thus plead that the Prime Minister take some bold initiatives to set in motion moves to bring about a major rapproachment with Pakistan, and offer to help them feel more secure in their defence preparedness.

***Not recorded as ordered by the Chair.

**Not recorded.